CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

CP No.85/2018 OA No.1471/2013

New Delhi this the 27th day of August, 2018

HON'BLE MR. V. AJAY KUMAR, MEMBER (J) HON'BLE MS. PRAVEEN MAHAJAN, MEMBER (A)

Ravinder Kumar Arora, (Applicant No.2 in OA), S/o Late Sh. Raj Kumar, R/o 10944/2nd Floor, Gali No.5, Doriwalan, Karol Bagh, New Delhi.

...Applicant

(By advocate: Mr. Yogesh Sharma)

VERSUS

- Sh. Vishwas Chaubey, General Manager, Northern Railway, Baroda House, New Delhi.
- 2. Sh. R.N. Singh,
 Divisional Railway Manager,
 Northern Railway,
 Delhi Division,
 State Entry Road,
 New Delhi.

...Respondents

(By advocate: Mr. S.M. Arif)

:ORDER (Oral):

HON'BLE SHRI V. AJAY KUMAR, MEMBER (J):

Learned counsel for the respondents submits that the Hon'ble High Court of Delhi has stayed the orders of this Tribunal in a writ petition filed by them.

2. Accordingly, the CP is closed. Notices are discharged. However, the petitioner is at liberty to avail his remedies in accordance with law, once the stay is vacated or the Writ Petition is finally disposed of. No Costs.

(PRAVEEN MAHAJAN) MEMBER (A) (V. AJAY KUMAR)
MEMBER (J)

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